NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1.2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.94/17		Purpose	Section 252(3)	Name of the Parties M/s. / Mr. Nandini Foods (P) Ltd. Vs ROC
		Await ROC		
		Report		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

17 PRAKASH B.S., 944°5787240

M/2 Nundivi toools(P) Ud., JanualiB.S.,

ORDER

Matter is listed today for filing report by ROC, Karnataka. Await report from ROC. List it on 25.01.2018.

Member (T)

Member (J)